

**DELHI LEGISLATIVE ASSEMBLY**

List of Business

Wednesday 8<sup>th</sup> March 2006/ 17 Phalguna 1927 (Saka)

**2.00 PM**

1 **Question Hour:** Starred Questions as shown in separate list to be asked and replies given.

2 **Special Mention (Rule 280):** Members to raise matters under Rule 280.

3 **Consideration and Passing of Bills:**

**‘The WAKF (Delhi Amendment ) Bill, 2006’:** Shri Raj Kumar Chauhan, Hon’ble Minister of Development to move that **‘The WAKF (Delhi Amendment ) Bill, 2006’** introduced in the House on 2<sup>nd</sup> March, 2006 be considered. Also to move that the Bill be passed.

4 **Motion of thanks on Lt. Governor’s Address:**

Debate on the Motion of thanks to conclude.

Voting on the following Motion moved on 2<sup>nd</sup> March 2006:

Dr. Kiran Walia

Shri Veer Singh Dhillon

‘That this House expresses its gratitude to Hon’ble Lieutenant Governor for his address delivered to the Assembly on 1<sup>st</sup> March 2006.’

Delhi

Siddharath Rao  
Secretary

7<sup>th</sup> March 2006